



**Central Administrative Tribunal
Jammu Bench, Jammu**

Hearing through video conferencing

TA No. 61/67/2020

Tuesday, this the 7th day of August, 2020

Hon'ble Dr. Bhagwan Sahai, Member (A)
Hon'ble Mr. Rakesh Sagar Jain, Member (J)

1. Kuldeep Raj Sharma S/o Sh. Chaman Lal R/o VPO Pallanwala Tehsil Akhnoor District Jammu Age 39 years
2. Ravinder Kumar S/o Sh. Raj Paul R/o Ambran Patyari Tehsil Akhnoor District Jammu Age 35 years
3. Shehnaz Akhter W/o Sh. Mohd Afzal R/o House No. MCJ-343, Gujjar Nagar, Jammu Aged 43 years
4. Mumtaz Banoo W/o Sh. Sadiq Mohd R/o Kakryal, Tehsil and District Reasi Aged 37 years
5. Naseem Akhter W/o Akbar Hussain R/o Chinore P.O. Roop Nagar, C/o Anwar Karyana Store Tehsil and District Jammu, Aged 28 years
6. Sunil Verma S/o Sh. Bhagmal Verma R/o Bhagani, P.O. Rabta Tehsil and District Jammu, Aged 30 years
7. Ram Lal S/o Sh. Kapoor Chand R/p Chak Jafar, P.O. Halqua Tehsil and District Jammu Aged 35 years
8. Shama Parveen W/o Sh. Shokit Ali R/o Nagali Tehsil Basohli District Kathua Aged 28 years
9. Sheetal Sharma W/o Sh. Vishal Sharma R/o Pheru Chack Tehsil Hiranagar District Kathua Aged 32 years
10. Anjum Javaid S/o Sh. Abdul Qayoom R/o Thanamandi District Rajouri Aged 39 years
11. Dharminder Kumar S/o Sh. Ram Lal R/o Village Dabbar Potha Tehsil Nowshera District Rajouri Aged 39 years

12. Rakesh Kumar S/o Sh. Sagar Chand R/o VPO Latti Tehsil and District Udhampur aged 32 years
13. Arshad Hussain S/o Sh. Safadar Hussain R/o VPO Basantgarh Tehsil Ramnagar District Udhampur Aged 38 years
14. Mohd Sagheer S/o Sh. Mohd Saleem R/o Dhanore Jaralla Tehsil and District Rajouri Aged 32 years
15. Haroom Rashid S/o Sh. Abdul Rashid R/o Ghambir Mughlan Tehsil and District Rajouri Aged 30 years

.....Applicants

(Advocate: Ms. Manpreet Kour)

Versus

1. State of Jammu and Kashmir through Chief Secretary, Government of J&K, Civil Secretariat, Srinagar.
2. Commissioner/Secretary to Government, Revenue Department, J&K Govt., Civil Secretariat, Srinagar.
3. Divisional Commissioner, Jammu
4. Deputy Commissioner, Jammu

.....Respondents

(Advocate: Mr. Amit Gupta, AAG)

O R D E R

Dr. Bhagwan Sahai, Member (A):

Learned counsel for the applicants submits that this TA has become infructuous and the same be dismissed. Accordingly, this TA is dismissed as having become infructuous. No costs.

(Rakesh Sagar Jain)
Member (J)

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(Dr. Bhagwan Sahai)
Member (A)